

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-470(ND)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.
v.
Durha Vitrak Pvt Ltd.

.... Petitioner/Applicant
.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 27.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator
For the Respondent

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Mr. Mansumyer Singh, Mr. Aditya Bisht,
Ms. Manisha Sharma, Advs. For R-1-3

ORDER

List on 28.07.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)